

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:334  
ANSWERED ON:11.07.2014  
ANGANWADI CENTRES  
Rajesh Shri M. B.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to enhance per child allocation to ensure nutritious meals in Anganwadi Centres (AWCs) and if so, the details thereof;
- (b) whether the AWCs have acute shortage of Anganwadi Workers/Helpers and if so, the details thereof and the reasons therefor, State/UT-wise;
- (c) the steps taken/being taken by the Government to fill the vacancies in AWCs, State/UT-wise;
- (d) whether all the anganwadi centres across the country are operating from permanent (pucca) buildings; and
- (e) if not, whether the Government proposes to construct permanent buildings for all AWCs in the country?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a): Under strengthening and restructuring of ICDS Scheme, approved by the Government of India in September 2012, the cost norms for supplementary nutrition under ICDS Programme have been revised as under:

Sl. No.	Category	Revised cost norms (per beneficiary per day)
1.	Children (6-72 months)	Rs.6.00
2.	Severely malnourished children (6-72 months)	Rs.9.00
3.	Pregnant women and Nursing mothers	Rs.7.00

The revised cost norms are effective throughout the country w.e.f. 01.4.2014 as per roll out of restructured and strengthened ICDS as per the following schedule:

# In 200 high burden districts in the first year (2012-13);

# In additional 200 districts in second year (2013-14) (i.e. w.e.f. 1.4.2013) including districts from special category States and NER;

# In remaining districts in third year (2014-15) (i.e. w.e.f. 1.4.2014).

There is no proposal to further enhance these cost norms.

(b) & (c): There were 12,60,567 Anganwadi Workers and 11,54,034 Anganwadi Helpers in position in 13.41 lakh operational Anganwadi Centres (AWCs) in the country as on 31.12.2013. State-wise details of the sanctioned and in-position posts are at Annex-I.

As per Schematic norms of the ICDS Scheme, Government of India is responsible for the Planning & Policy issues whereas State Governments are responsible for the implementation of the Scheme. The reasons for shortage of Anganwadi Workers and Helpers across the country are largely due to administrative, procedural and legal delays in filling-up of vacant posts by the State Governments/ UT Administrations.

Ministry of WCD has repeatedly impressed upon the State Governments/ UT Administrations to take all required measures for early filling-up of vacant positions.

(d) & (e): Details of AWCs running from own/ rented/ pucca buildings, as on 31.12.2012, is given below:-

	Kutch	Pucca	Total
Total AWCs/Mini-AWCs reporting	15.74%	84.26%	1203365
Own Govt. Own Building	0.04%	30.04%	30.08%

Rented AWWs/AWHs-House	0.84%	4.40%	5.24%
Others	11.42%	16.23%	27.65%
Community School	0.00%	22.33%	22.33%
Panchayat	0.05%	3.89%	3.94%
Others	2.48%	7.10%	9.58%
Open Space	0.91%	0.27%	1.18%

Prior to restructuring, Integrated Child Development Services (ICDS) Scheme did not have provision for construction of AWC buildings under the scheme as this was envisaged to be provided by the community except for the North Eastern States for which financial support was being provided for construction of AWC buildings since 2001-02 at a unit cost of Rs.1.75 lakh.

As part of Strengthening and Restructuring of ICDS Scheme, Government has approved a provision of construction of 2 lakh Anganwadi Centre buildings @ Rs.4.5 lakh per unit during XII Plan period in a phased manner with cost sharing ratio of 75 : 25 between Centre and State other than the NER, where it will be at 90 : 10.

Further, construction of Anganwadi Centres (AWCs) has been notified as a permissible activity under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). States/ UTs have been requested to leverage funds under MGNREGA, Member of Parliament Local Area Development (MPLAD), Member of Legislative Assembly Local Area Development (MLALAD), Backward Regions Grant Fund (BRGF), Panchayati Raj Institutions (PRI), Rural Infrastructure Development Fund (RIDF), Multi-sectoral Development Programme (MSDP), Integrated Action Plan (IAP), Finance Commission, Additional Central Assistance (ACA), State Plan and other area development project for construction of AWC Buildings.